

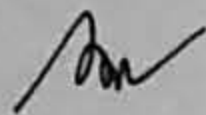
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OA No. 1484/05

7.12.05

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. S.C. Chaube, A.M.

on request of Sri Pravin Kumar Shukla for Sri A.K. Srivastava, learned counsel for applicant, put up tomorrow i.e. 8.12.05.


A.M.


J.M.

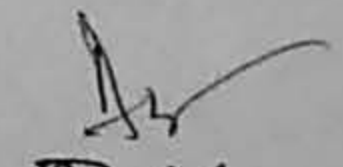
Dt. 08.12.05

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. S.C. Chaube, A.M.

Sri P.K. Shukla, holding brief of Sri A.K. Srivastava, for applicant prays for withdrawal of this case as the same is not maintainable in the Tribunal with liberty to approach the appropriate forum for redressal of his grievance.

Accordingly the OA is dismissed as withdrawn with liberty to the applicant to approach the appropriate forum for redressal of his grievance, if so advised.


A.M.


J.M.

